

आयकर अपीलीय अधिकरण “जी” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“G” BENCH, MUMBAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VP AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.5241/Mum/2018
(निर्धारण वर्ष / Assessment Year: 2013-14)

Global Rural Netco Ltd. Global Vision, 2 nd Floor Electronic Sadan No II, MIDC TTC Industrial Area, Mahape Navi Mumbai-400 710	बनाम / Vs.	DCIT-Central Circle-2(3) Old CGO Building, Aaykar Bhawan M.K.Road Mumbai-400 020
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AADCG-4496-N		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)
Assessee by	:	Shri Arijit Jain- Ld. AR
Revenue by	:	Shri T.S. Khalsa- Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	04/02/2021
घोषणा की तारीख / Date of Pronouncement	:	04/02/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year 2013-14 contest the order of learned first appellate authority on certain grounds of appeal. The assessment was framed by Ld. AO u/s 143(3) on 08/03/2016.
2. The learned counsel, at the outset, submitted that the assessee has already opted for settlement of dispute under Direct Tax Vivad Se Vishwas Scheme (VVS Scheme), 2020 for the year

under consideration and therefore, the assessee seek withdrawal of the appeal. The Ld. DR did not object to the same.

3. In view of foregoing, the appeal stands dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. The appeal stands dismissed as withdrawn.

Order pronounced on 04th February, 2021.

Sd/-
(Mahavir Singh)

उपाध्यक्ष / **Vice President**

मुंबई Mumbai; दिनांक Dated : 04/02/2021

Sr.PS, Kasarla Thirumalesh

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.